- (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT-2283/92. for (a), (c) and (d)].
- (xii) (a) Twenty-fourth Annual Report and Accounts of the Nehru Memorial Museum and Library, New Delhi for the year 1989-90, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Museum.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-2408/92].

THE DEPUTY CHAIRMAN: Shri Vidya Charan Shukla.

SHRI DIGVIJAY SINGH (Bihar): Madam, he is not there.

THE DEPUTY CHAIRMAN: Kumari Mamta Banerjee ... (Interruptions)

AN HON MEMBER: What happened to the Ministers?

THE DEPUTY CHAIRMAN: I don't know. I will findout... (Interruptions) Please find out... (Interruptions)

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Where are all the Cabinet Ministers?

THE DEPUTY CHAIRMAN: Let me find out where (Interruptions) We will find out. (Interruptions)... We will find out.

SHRI SURESH KALMADI (Maharashtra): They have gone for filing the nomination papers for the the Vice-Presidential election.

(Interruptions)

AN HON. MEMBER: Madam, because the Ministers are not there.

these papers are not to be luid So please go ahead.

(Interruptions)

THE DEPUTY CHAIRMAN: I am going ahead. Kumari Mamta Banerjee.

Report and Accounts (1990-91) of the Central Social Welfare Board, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN DEVELOPMENT RESOURCE (DEPARTMENT OF YOUTH ÀFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (DE-PARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMTA BANERJEE): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (i) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the above Board.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-2354/92].

THE DEPUTY CHAIRMAN Shri Mullappally Ramachandran. He is not here. (Interruptions)... Kumari Selja.

- I. Report (1988-89) of Jamia Millia Ismalia, New Delhi and related papers.
- II. Report and Accounts (1990-91 of the Central Tibetan Schools Administration, New Delhi, National Institute of Educational Planning and

Administration, New Delhi and Centr for Cultural Resources and Trainin New Delhi and related papers

KUMARI SELJA: Madam, lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 27 of the Jamia Millia Islamia Act, 1988:—
- (i) Annual Report of the Jamia Millia Islamia, New Delhi, for the year 1988-89.
- (ii) Review by Government on the working of the above University
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT—2420/92]

- II. A copy each (in English and Hindi) of the following papers:
- (i) (a) Annual Report of the Central Tibetan Schools Administration, New Delhi, for the year 1990-91.
- (b) Annual Accounts of the Central Tibetan Schools Administration, New Delhi, for the year 1990-91 and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-2419/92].

- (ii)(a) Annual Report and Accounts of the National Institute of Educational Planning and Administration, New Delhi, for the year 1990-91, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

on the Table

[Placed in Library. See No. LT-2421/92.]

- (iii)(a) Annual Report and Accouns of the Centre for Cultural Resourcet and Training, New Delhi, for the year 1990-91 together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Centre.

[Placed in Library. See No. LT-2357/92].

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam, you have...(Interruptions).....

SHRI YASHWANT SINHA (BIHAR): Madam, how do you respond to the fact that at this point of time—you have adjourned the House till 12—that two senior Ministers of the Government were not present? They have not even shown the due courtesy to this House. Is this the manner in which the House should be treated What is happening to parliamentary democracy? (Interruptions)... This is a very serious matter. Any other Government would have died a thousand deaths if they had behaved like this. (Interruptions)...

SHRI DIPEN GHOSH (West Bengal): Have the Government sought for voluntary retirement? (Interruptions)....

THE DEPUTY CHAIRMAN: I don't know. (Interruptions)....

SHRI YASHWANT SINHA: We want you to censure the Government. (Interruptions)... You must censure the Government. (Interruptions)....

THE DEPUTY CHAIRMAN I will find out where they were (Interruptions)....

SHRI YASHWANT SINHA: You have to consure the Government. (Interruptions)... Here and now you have to consure the Government. (Interruptions)...

SHRI S. JAIPAL REDDY: Where is the Government? How can the House function? (Interruptions)...

SHRI YASHWANT SINHA: The Ministers are paid for being present. It is a gross dereliction of duty. (Interruptions)....

THE DEPUTY CHAIRMAN: Please, just a minute. Kindly take your seats. (Interruptions)... There are Ministers present. you cannot say "there are no Minister present". There is Kumuri Mamta Banerjee, Kumari Saju, Mr. Sukh Rem. (Interruptions)...

Shri S. JAIPAL REDDY: No no, Madam. (Interruptions)

SHRI MENTAY PADMANA-BHAM (Andhra Pradesh):
No, Midam. The business of the House was suspended on a particular issue and nobody is here when we take up that issue.(Interruptions)...

SHRI YASHWANT SINHA: I am not raising that issue. I am raising the issue of laying of papers on the Table of the House for which Ministers are supposed to be present in the House and they are absent without notice. You are saying you will find out. (Interruptions)....

THE DEPUTY CHAIRMAN What can I do? (Interruptions).

SHRI YASHWANT SINHA You must censure the Government (Interruptions)....You must censure the Government. (Interruptions)...

SHRI SUBRAMANIAN SWA MY : Od they ask for your permission

SHRI GURUDAS DAS GUPTA
(West Bengal): We want the
Leader of the House to be present
in the House. (Interruptions)...

THE DEPUTY CHAIRMAN: I had announced in the House that Mr. Arjun Singh did ask my permission because he said that he was not feeling well and he wanted to go to the hospital.

SHRI MENTAY PADMANA-BHAM: What about Mr. Mullap-pally Ramachandran? What about others? (Interruptions)....

SHRI S. JAIPAL REDDY: What about Mr. V.C. Shukla? (Interruptions)....

THE DEPUTY CHAIRMAN: I don't know. (Interruptions)....

SHRI YASHWANT SINHA: We know what is going on in the other House. So, there is no reason for the Lorder of the House. (Interruptions)....

THE DEPUTY CHAIRMAN: Now the Lender of the House has come. (Interruptions)....

SHRI YASHWANT SINHA: All right. There is no reason. One of them had to be present here. It is your direction that one of the Ministers in the Parliamentary Affurs Ministry should be present in the House. Mr. Jecob is not present here. (Interruptions)....

THE DEPUTY CHAIRMAN: May be, he is bury in the other House. (Interruptions)... He must be bury with some work in the other House. Let me find out. (Interruptions).... I cannot give any ruling without finding out.... (Interruptions)....

SHRI YASHWANT SINHA: There is no question of ruling. It a Minister is absent without notice to you—a Minister who is supposed o lay the papers on the Table of the

House—it is violative of the dignity of the House. It is against the privilege of the House and you must go on record by censuring the Government for this lapse. terruptions) ... You must. terruptions)....

डा० संजय सिंह (उत्तर प्रदेश) : म्रापने कहा कि मिनिस्टर साहब की तबियत ठीक नहीं है लेकिन वह भिनिस्टर लोक सभा में उपस्थित हैं।

उपसभावति : हमें नहीं भाजम । हम से जो बोलेगे वही मैं कहरी। (व्यवधान)

I am not a Member of the Lok Sabha. (Interruptions).... I am not a Member of the Lok Subha to be present over there to know what is happening. So, I am not allowing that. What I can say is what I know about. (Interruptions)... I will ask the Leader of the House where the Ministers were when they were to lay the papers. The Leader of the House will find out and report to the House.

THE LEADER OF THE HOUSE (SHRI S.B. CHAVAN): Madam, I will find out. (Interruptions)....

डा॰ मुरुली मनोहर जोशी (उत्तर प्रदेश): उपसमापति जी, मुझे एक जान-कारी चाहिए। क्या लोक सभा तबियत ठीक कराने की जगह है? केवल मैं यह जानना चाहता है। (व्यवधान)

THE DEPUTY CHAIRMAN: Let us not go into that. A Member take my permission and I take it on me. He took my permission and I am within my right to permit. (Interruptions)...

SHRI DIGVIJAY SINGH: Did Mr. V.C. Shukla take permission from you? (Interrutptions) THE DEPUTY CHAIRMAN:

on the Table

SHRI DIGVIJAY SINGH: Mr. V.C. Shukla?

THE DEPUTY CHAIRMAN: No. No:

SHRI DIGVIJAY SINGH: Then, why don't you censure him? At leaset you can censure Mr. V. C. Shukla

THE DEPUTY CHAIRMAN: Let me find out.

SHRI S. B. CHAVAN: I quite appreciate the point which the hon. Members are making and I will find out as to why Mr. Shukla could not be present. (Interruptions)... He will have to come and apologise to the House for his absence.

THE DEPUTY CHAIRMAN: Mr. Ramachandran, where were you? What happened?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUL-TURE (SHRI MULLAPPALLY RAMACHANDRAN): I may be excused. I was in the other House.

THE DEPUTY CHAIRMAN: Mr. Ramachandran, before I permit you to lay the papers on the Table of the House you owe an apology to this House.

MULLAPPALLY SHRI RAMACHANDRAN: Madam, I sincerely apologise for my absence.

THE DEPUTY CHAIRMAN: Now you lay the papers on the Table of the House.

Report and Accounts (1988-89) of the Rajasthan State Agro Industries Corporation Limited, Jaipur and related papers

SHRI MULLAPALLY RAMA-CHANDRAN: Madam, I lay on the Table—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Twentieth Annual Report and Accounts of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1988-89 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (1) above.

Place in Library. See No: LT-2375/92).

जा० अवरार अहमद (राजस्थात) : महोदया, मैं भ्रापके माध्यम से राजस्थात के गरीबों की बात करना चाहता हूं। वहां पर कभी भ्रकाल भ्राता है भ्रीर भ्रब बाढ़ के कारण करोड़ो का नुकसान हो गया है। (श्रवधान)

जपसभापति : ग्रवरार ग्रहमद साहव ऋगप बैठ जाइये। विपक्ष के नेता (श्री सिकन्दर बख्त) सदर साहिबा, मैं प्रापकी खिदमत में यह प्रजी करना चाहता है कि (व्यवसान)

یتا درو دهی دل" شری سکندر بخت: صدرمابه بس آب کی نورمت میں یہ عرفن کرناچا ہتا ہوں کی ... " مداخلت"...

THE DEPUTY CHAIRMAN: Will you please give your names so that I can call you in an orderly manner? Let me do it in a proper manner. (Interruption). I will do it.

श्री सिकन्दर बख्त : सदर साहिबा, मुझे कहना यह है कि पहले कही हुई बात को यह न समझा जाये कि किसी किस्म की चेयर के संबंध में कोई एस-पर्शन्स होते हैं या क्या होते हैं (व्यवधान)

تری سکندر بخت: جدر صاحب - مجھے کہنایہ ہے کہ بہتا ہے کہ اس کو یہ نہ سمھا جائے۔ کو کسی تسمی کی چیڑ کے سمبندھ میں کی ایسی کی ایمی کے جیڑ کے سمبندھ میں کوئی ایسی کی ایمی ہوتے ہیں۔ کوئی ایسی کی ایمی ہوتے ہیں۔

उपसभापतिः ग्रभी चेयर को छोड़िये।

श्री सिकन्वर बख्तः मेरी एक बहुत ही मोदवाना दरख्वास्त है।

خری شکندر بخت: میری ایک بهت،ی موّد بان درخواست ہے۔